

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTICE

As directed, it is to inform that consequent upon the retirement of Hon'ble Sri Justice P.Naveen Rao, former Acting Chief Justice, on attaining the age of superannuation on the afternoon of 14-07-2023, the Administrative District 'Hyderabad' is allocated to Hon'ble Sri Justice Abhinand Kumar Shavili, Acting Chief Justice, High Court for the State of Telangana, with effect from the forenoon of 15-07-2023, in addition to his Lordship's Administrative District 'Ranga Reddy'.

//BY ORDER//

Date:15-07-2023.

Sd/-
REGISTRAR GENERAL